

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 440 OF 2025**

IN THE MATTER OF:

News Item titled “West Delhi’s Mayapuri back to scrap chaos: Illegal units encroach roads rules flouted; pollution risks loom” appearing in The Times of India dated 22.08.2025

MEMO OF PARTIES (As Per ORDER DATED 19.02.2026)

News Item titled “West Delhi’s Mayapuri back to scrap chaos: Illegal units encroach roads rules flouted; pollution risks loom” appearing in The Times of India dated 22.08.2025

VERSUS

1. Delhi Pollution Control Committee,
Through it's Member Secretary,
6th floor, C wing Delhi Secretariat, I P, Estate, Delhi-110002
Email: msdpcc@nic.in (Respondent No.1)
2. Central Pollution Control Board (CPCB),
Through its Member Secretary,
Parivesh Bhawan, East Arjun Nagar, Delhi-110032
Email: mscb.cpcb@nic.in (Respondent No.2)
3. Delhi Development Authority,
Through its Vice Chairman,
1st Floor, B Block Vikas Sadan, INA New Delhi-110023
Email: vcdda@dda.org.in (Respondent No.3)
4. Ministry of Environment, Forest and Climate Change, Regional Office, Lucknow
Kendriya Bhawan, 5th Floor, Sector "H" Aliganj, Lucknow-226020
Email: rocz.lko-mef@nic.in (Respondent No.4)
5. District Magistrate, West Delhi,
Room No.303, Raja Garden New Delhi-110027
Email: dcwest@nic.in (Respondent No.5)
6. Delhi State Industrial and Infrastructure Development Corporation Limited (DSIIDC)
Through CEO,
N-36, Bombay Life Building,
Connaught Circus, New Delhi – 110001
Email: support@dsiicd.org/ anjumehta10@rediffmail.com (Respondent No.6)
7. Municipal Corporation, Dehi (MCD)
Through Commissioner,
Dr. S.P.M. Civic Centre, Minto Road, SKD Basti,
Press Enclave, Ajmeri Gate, New Delhi, Delhi, 110002
Email: commissioner@mcd.nic.in (Respondent No.7)